

(ख) क्या सरकार ने माठ (मथुरा) सैदपुर-परतापुर (बुलन्दशहर) बहजोई- (भरतपुर मुरादाबाद) और अकबरपुर (फैजाबाद) में चीनी मिलों की स्थापना का निर्णय किया है; और

(ग) यदि नहीं, तो उसके क्या कारण हैं?

कृषि तथा ग्रामीण पुनर्निर्माण मंत्रालय में राज्य मंत्री (श्री आर. बी. स्वामी-नाथन) (क) : उत्तर प्रदेश में 1980-81 के दौरान गन्ने की पैदावार 642.4 लाख मीटरी टन हुई थी जबकि भारत में कुल उत्पादन 1505.2 लाख मीटरी टन हुआ था जोकि 42.68 प्रतिशत बैठता है। चीनी वर्ष 1980-81 के दौरान उत्तर प्रदेश की चीनी फक्ट्रियों की लाइसेंसशुदा क्षमता 19.194 लाख मीटरी टन थी जबकि देश में कुल लाइसेंसशुदा क्षमता 77.089 लाख मीटरी टन थी जोकि 24.89 प्रतिशत बैठती है।

(ख) और (ग) : माठ (मथुरा), सैदपुर-परतापुर (बुलन्दशहर), बहजोई-भरतपुर (मुरादाबाद) और अकबरपुर (फैजाबाद) में नयी चीनी मिलें लगाने के लिए अभ्यावेदन प्राप्त हुए थे और उन पर सरकार ने विचार किया था। इन प्रस्तावों को अस्वीकार कर दिया गया था क्योंकि इन फैक्ट्रियों के प्रस्तावित स्थानों में पर्याप्त मात्रा में गन्ना उपलब्ध नहीं था।

Allotment of Shops/Stalls by N.D.M.C.

1253. SHRI NIHAL SINGH: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 1123 on 24 August, 1981 regarding allotment of shops/stalls in Delhi and state:

(a) whether information regarding allotment of houses, shops and stalls by the New Delhi Municipal Committee, Municipal Corporation of Delhi and Delhi Development Authority during the period from 1 January, 1978 to 15 July, 1981 has since been collected;

(b) if so, the details thereof; and

(c) if not, the reasons of delay in collecting the information?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) The information furnished by NDMC, Delhi Municipal Corporation and DDA is as under:—

N.D.M.C.	..	
Shops	..	415
Stalls	..	70
Delhi Municipal Corporation		
Stall sites	..	466
D.D.A.		
Flats	..	26505
Slum tenements	...	632
J. J. tenements.	..	11
Commercial Shops and stalls		1754
Fruit and vegetable		
Plot-forms under Slum/JJ Scheme		246

The NDMC have reported that no shops/stalls were allotted by them during the period from 1978 to 15th July, 1981 to the ex-servicemen as such.

The names of 47 ex-servicemen who were allotted stalls sites by Delhi Municipal Corporation during this period are given in Annexure I. Laid on the Table of the House [Placed in Library. See No. LT- 2975/81]. Information regarding designations and dates of retirement of these ex-servicemen are not available with them.

The requisite information in respect of D.D.A. is available at Annexure II to V, (laid on the Table of

the House. [Placed in Library. See No. LT-2975/81].

(c) Does not arise.

Tiger Project in Sunderbans

1254. SHRI SANAT KUMAR MANDAL: Will the Minister of AGRICULTURE be pleased to state the progress made so far in the execution of the Tiger project in the Sunderbans area in West Bengal?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (KUMARI KAMLA KUMARI): Sunderbans Tiger Reserve was constituted under 'Project Tiger' in 1973-74 with a gross area of 2585 sq. km. of which 1330 sq. km. comprises the core. The core is free from habitation and forestry operations and has been declared a Sanctuary under the Wild life (Protection) Act, 1972.

Intensive protection and habitat development measures have reameliorated the environment and resulted in the rise of wildlife population. The present tiger population in the Reserve is 205 and represents over two-fold rise as compared to the population in 1972.

An amount of Rs. 65.61 lakh has been spent on the Tiger Reserve from 1973-74 to 1980-81.

Maintenance of Road/Bye-Lanes in Shantiniketan Colony, New Delhi

1255. SHRI SANAT KUMAR MANDAL: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to USQ No. 2135 on 31st August, 1981 regarding upkeep of Shantiniketan Colony, New Delhi and state:

(a) what action has so far been taken by the Delhi Municipal Corporation appropriate funds for carrying out repairs to the roads and bye-lanes left over in Shantiniketan Colony;

(b) whether it is a fact that since the Colony was taken over, the bye-

lanes particularly behind Street No. 2 the portion lying between 2/23 Shantiniketan onward has never been taken up for metalling and even the high wild bushes grown there have never been removed and cleared; and

(c) what the DMC propose to do in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a). The Municipal Corporation of Delhi has informed that in their budget, funds are not separately earmarked for every colony. The Revised Estimates for the year 1981-82 and the Budget Estimates for the year 1982-83 are yet to be approved by the Corporation. The position regarding availability of funds will be known only after the budget has been approved.

(b). Yes, Sir. The Corporation has stated that the said portion will be metalled and premixed as and when funds are available. The Corporation has further informed that no wild grass or bushes have grown in the lanes. However, some grass grown here and there has been removed.

(c) As replied to in (b) above.

National Value of Land Sold to Cooperative House Building Societies in the Capital

1256. SHRI SANAT KUMAR MANDAL: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to USQ No. 2134 dated 31st August, 1981 regarding fixation of notional value of land relating to Government servants Cooperative House Building Societies in Delhi and state:

(a) whether recently the Delhi Development Authority has notified the national value of land sold on leasehold basis to the various Cooperative House Building Societies in the capital; and

(b) if so, the price of land fixed per sq. mt. in the colonies referred to in